

Andhra Pradesh Reorganisation (Amendment) Bill, 2024 (Insertion of New Section 90A) (Introduced)

SHRI MADDILA GURUMOORTHY (TIRUPATI): Sir, I beg to move for leave to introduce a Bill further to amend the Andhra Pradesh Reorganisation Act, 2014.

माननीय सभापति : प्रश्न यह है :

?कि आंध्र प्रदेश पुनर्गठन अधिनियम, 2014 में और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।?

प्रस्ताव स्वीकृत हुआ ।

SHRI MADDILA GURUMOORTHY: Sir, I introduce the Bill.

15.52 hrs